

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 535/2024

**In the matter of:**

Corruption Removal Society through

Secretary Vinay Kumar Walia

...Applicant

Versus

Department of Forest Wild Life Govt of NCTD

through the PCCF & Anr.

...Respondent

**NDOH:-10.12.2024**

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Filed by:

New Delhi:

Dated: 10.12.2024

Delhi Pollution Control Committee

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Department of Forest Wild Life Govt of NCTD  
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...Respondent(s)

**COMPLIANCE REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE WITH RESPECT TO THE ORDER DATED  
29.08.2024.**

I, Dr. BMS Reddy, Sr. Environmental Engineer, Delhi Pollution Control Committee, 2<sup>nd</sup> Floor, C-Wing, Vikas Bhawan-II, Upper Bela Road, Delhi, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, this Hon'ble Tribunal taken up the matter on 29.08.2024 on the basis of the original application filed by applicant raising the issue of misuse and mis-utilisation of forest land at Sadullajab, Saket, New Delhi and pleased to issue notice to CPCB and DPCC.

3. That Joint Committee of CPCB, MOEF&CC and Forest Survey of India

*BMS Reddy*



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Forest Lands are being managed or owned by the Forest Department or other government departments.

4. That, in compliance with the order of this Hon'ble Tribunal, DPCC had written a letter on 01.11.2024 to Deputy Conservator of Forest (South), to remove the garbage from the site in co-ordination with municipal authority and submit the ATR within 15 days. Copy of the letter dated 01.11.2024 is enclosed herewith as ANNEXURE-1.
5. That, DPCC issued a reminder letter to Deputy Conservator of Forest to look into the matter and submit ATR within 7 days. Copy of the letter dated 30.11.2024 is enclosed herewith as ANNEXURE-2.
6. The present action taken report may kindly be taken on record.

*[Signature]*  
DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 4 day of December, 2024.

*[Signature]*  
DEPONENT

ATTESTED  
*[Signature]*  
NOTARY PUBLIC  
GOVT OF NCT OF DELHI





By Speed Post/E-mail  
**DELHI POLLUTION CONTROL COMMITTEE**  
**DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)**  
**4<sup>th</sup> & 5<sup>th</sup> FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6**  
 visit us at : <http://dpcc.delhigovt.nic.in>

DPCC/(10)(10)/(99)/Leg-24 | 2429

Dated: 01/11/2024

To,

Deputy Conservator of Forest,  
 South Forest Division,  
 Department of Forest and Wildlife,  
 Near Dr. Karni Singh Shooting range,  
 Tughlakabad, New Delhi-110044.

Annexure - 1

Subject: Compliance of order of Hon'ble NGT dated 29 August 2024 in OA No. 535/2024 -reg

Sir,

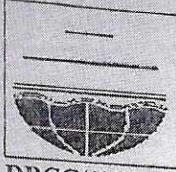
This has reference to Hon'ble NGT order dated 29.08.2024 (Copy enclosed) in OA No- OA No. 535/2024 "Corruption Removal Society through Secretary Vinay Kumar Walia Versus Department of Forest Wild Life Govt. of NCTD through the PCCF & Anr". The matter is related to encroachment on Forest land by the land mafia and constructions have been raised destroying the forest land. Hon'ble Tribunal took up the matter on 14.05.2024 (Copy enclosed) and constituted a joint committee comprising representative of CPCB, MOeF & CC, GoI along with representative of Forest Survey of India, Dehradun. CPCB was the Nodal agency. The Joint committee submitted its report dated 27.08.2024 in Hon'ble NGT. Vide order dated 29.08.2024, Hon'ble NGT mentioned that conclusions of the joint committee support the allegation of the complainant that the forest land has been misused and mis-utilized for other purposes.

As per the joint committee report, one of the issues is that piles of garbage including plastic waste were commonly seen inside the Khasra. You are requested to look into the matter and direct the concerned in Forest Dept to remove the garbage from the site in co-ordination with municipal authority, if required. And submit action taken report in DPCC within 15 days so that Hon'ble NGT may be apprised before the next date of hearing i.e 10.12.2024.

Incharge, CMC-II

Dr. B.M.S. Reddy  
 Senior Environmental Engineer  
 Delhi Pollution Control Committee  
 4th & 5th Floor, ISBT Building,  
 Kashmere Gate, Delhi, Delhi-110006

Enclosure: NGT order dated 29.08.2024 and 14.05.2024.



By Speed Post/email  
**DELHI POLLUTION CONTROL COMMITTEE**  
**DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)**  
**4<sup>th</sup> & 5<sup>th</sup> FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6**  
 visit us at : <http://dpcc.delhigovt.nic.in>

DPCC/(10)(10)/(99)/Leg-24/4217

Dated: 30/11/2024

To,

Deputy Conservator of Forests,  
 South Forest Division,  
 Department of Forest and Wildlife,  
 Near Dr. Karni Singh Shooting range,  
 Tughlakabad, New Delhi-110044.

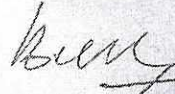
Annexure - 2

Subject: Compliance of order of Hon'ble NGT dated 29 August 2024 in OA No. 535/2024 -reg

Sir,

This refers to the letter of this office dated 01.11.2024 with reference to Hon'ble NGT order dated 29.08.2024 (Copy enclosed) in OA No. 535/2024 "Corruption Removal Society through Secretary Vinay Kumar Walia Vs Department of Forest Wild Life, Govt. of NCTD through the PCCF & Anr". Copy of the letter is enclosed herewith for your ready reference. No reply has been received in this office yet. You are once again requested to look into the matter and submit the action taken report in DPCC within 7 days so that the Hon'ble NGT may be apprised before next date of hearing i.e 10.12.2024.

This may kindly be treated as URGENT.

  
 Incharge, CMC-II

Enclosure: Letter dated 01.11.2024 and orders of Hon'ble NGT dated 14.05.2024 & 29.08.2024

Dr. B.M.S. Reddy  
 Senior Environmental Engineer  
 Delhi Pollution Control Committee  
 4th & 5th Floor, ISBT Building,  
 Kashmere Gate, Delhi, Delhi-110006